

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, LUDHIANA.

ORDER

In pursuance of Hon'ble High Court letters No.439.Spl.Gaz.II(12-G) dated 01.05.2017 and No.1237.Spl.Gaz.II(12-G) dated 04.05.2013, the courts will be closed for summer vacation for Civil Work (except urgent matters) from June 01, 2017 to June 30, 2017 (both days inclusive). However, there will be regular criminal work from 1st June to 15th June. From 16th June to 30th June, there shall be No work period in the Subordinate Courts (except urgent matters) and courts shall resume normal functioning for Civil and Criminal work w.e.f.1st July, itself.

The urgent Civil/ Criminal work of Subordinate Courts shall be attended to, during the summer vacation w.e.f.01.06.2017 to 30.06.2017 by the Officers on duty. However, remaining Judicial Officers (Civil Judges) of this Sessions Division shall avail summer vacation from 16.06.2017 to 30.06.2017. The duty schedule w.e.f.01.06.2017 to 15.06.2017 is as under:-

Period of vacation	Name of the court work to be looked after and nature of work (Officer on vacation w.e.f.01.06.2017 to 15.06.2017)	Name of the Officer on the work (Officer on duty we.f.01.06.2017 to 15.06.2017)	Remarks
01.06.2017 to 15.06.2017	Sh.Jaapinder Singh, CJM, Ludhiana.(Urgent criminal work of the court and Urgent civil work of courts of Civil Judges on vacation at Ludhiana)	Sh.Suresh Kumar Goyal, ACJM, Ludhiana.	In the absence of ACJM/ CJSD, the work shall be looked after by senior most Civil Judge available at the headquarters.
01.06.2017 to 15.06.2017	Sh.Bhupinder Mittal, CJJD, Ludhiana. (Urgent Criminal work of the court)	Ms.Gurpreet Kaur-I, CJJD, Ludhiana.	In the absence of Ms.Gurpreet Kaur-I, CJJD, Ludhiana, the work shall be looked after by senior most Civil Judge available at the headquarters except ACJM/ CJSD & Dr.Sushil Bodh, CJJD, Ludhiana.
	Sh.Insan, CJJD, Ludhiana. (urgent criminal work of the court)	Dr.Sushil Bodh, CJJD, Ludhiana.	In the absence of Dr.Sushil Bodh, CJJD, Ludhiana, the work shall be looked after by senior most Civil Judge available at the headquarters except ACJM/ CJSD & Ms.Gurpreet Kaur-I, CJJD, Ludhiana.

Period of vacation	Name of the court of whose work to be looked after and nature of work (Officer on vacation w.e.f.01.06.2017 to 15.06.2017)	Name of the Officer who shall look after the work (Officer on duty we.f.01.06.2017 to 15.06.2017)	Remarks
01.06.2017 to 15.06.2017	Sh.Pradeep Syngal, ACJSD, Jagraon (Urgent criminal work and Urgent Civil work of the court)	Ms.Anuradha, CJJD, Jagraon.	In the absence of Ms.Anuradha, CJJD, Jagraon, the work shall be looked after by the senior most Officer available at Jagraon.
01.06.2017 to 15.06.2017	Ms.Radhika Puri, ACJSD, Khanna.(urgent Civil work and Criminal work of the court)	Ms.Shivangi Sangar, CJJD, Khanna	In the absence of Ms.Shivangi Sangar, CJJD, Khanna, the work shall be looked after by Sh.Amarjeet singh, CJJD, Khanna and in his absence senior most officer available at Samrala

Urgent civil work of Sub Divisions, Samrala and Payal during the period 1.6.2017 to 15.6.2017 shall be looked after by the senior most officer available at respective Sub Divisions.

Similarly, Duty Schedule of Officers w.e.f.16.06.2017 to 30.06.2017 is as detailed below:-

Period of vacation	Name of the court of whose work to be looked after and nature of work (Officer on vacation w.e.f.16.06.2017 to 30.06.2017)	Name of the Officer who shall look after the work (Officer on duty we.f.16.06.17 to 30.06.17)	Remarks
16.06.2017 to 30.06.2017	Urgent Civil matter relating to headquarters, Ludhiana.	Sh.Jaapinder Singh, CJM, Ludhiana	In the Absence of Officer, work shall be looked after by Sh.Bhupinder Mittal, CJJD, Ludhiana and in his absence by Sh.Insan, CJJD, Ludhiana.
16.06.2017 to 30.06.2017	Urgent Criminal matters relating to Police stations:- Div.No.7, Basti Jodhewal, Sadar Ludhiana, Dakha, P.S.Daba, Salem Tabri, Div.No.4, Div.No.2, Koom Kalan, Dehlon, Shimlapuri, Model Town, Jamalpur, Div.No.1, Dugri, Moti Nagar, Meharban, Haibowal.	Sh.Bhupinder Mittal, JMIC, Ludhiana.	In the absence of Officer, work shall be looked after by Sh.Insan, JMIC, Ludhiana and in his absence by the CJM, Ludhiana.




Period of vacation	Name of the court of whose work to be looked after and nature of work (Officer on vacation w.e.f.16.06.2017 to 30.06.2017)	Name of the Officer who shall look after the work (Officer on duty we.f.16.06.17 to 30.06.17)	Remarks
16.06.2017 to 30.06.2017	Urgent Criminal matters relating to Police Stations;- Focal Point, Vigilance Bureau, RPF, NRI, Sarabha Nagar, S.B.S.Nagar, Div.No.5, GRP, Sahnewal, Div.No.6, Div.No.3, Laddowal, Div.No.8, Women Cell, PAU, Jodhan, Daresi.	Sh.Insan, JMIC, Ludhiana.	In the absence of Officer, work shall be looked after by Sh.Bhupinder Mittal, JMIC, Ludhiana and in his absence by the CJM, Ludhiana.
	Urgent Civil and Criminal matters relating to Sub Division, Jagraon.	Sh.Pradeep Synghal, ACJSD, Jagraon.	In the absence of Officer, urgent civil/criminal matters relating to Sub Division Jagraon shall be looked after by CJM, Ludhiana at Ludhiana and In his absence, by Sh.Bhupinder Mittal, JMIC, Ludhiana, at Ludhiana.
	Urgent Civil and Criminal matters relating to Sub Divisions, Khanna, Payal and Samrala	Ms.Radhika Puri, ACJSD, Khanna	In the absence of Officer, urgent Civil/criminal matters relating to Sub Divisions shall be looked after by CJM, Ludhiana at Ludhiana and in their absence, by Sh.Bhupinder Mittal, JMIC, Ludhiana, at Ludhiana.

In the eventuality of urgent criminal matter relating to any Police station which has not been named above, the same shall be looked after by senior most Duty Magistrate at Ludhiana headquarters.

After dealing with the urgent matters, the respective files be sent back to the concerned courts and fresh instituted civil matters of urgent nature filed during vacation period be put up before CJSD, Ludhiana, on 01.07.2017 for entrustment.

26 May, 2017


District and Sessions Judge,
Ludhiana.

Endst. No. 2468 /G dated Ludhiana 30 May, 2017

Copy forwarded to the followings, for information and necessary action:-

1. The Registrar General, Hon'ble High court of Punjab and Haryana, Chandigarh.
2. All the Judicial Officers working in this Sessions Division.
3. The Commissioner of Police, Ludhiana.
4. The District Attorney, Ludhiana.
5. The Senior superintendent of Police, Khanna and Ludhiana Rural.
6. The Superintendent, Central Jail, Borstal Jail, Women Jail, Observation Home, Ludhiana.
7. The Presidents/ Secretaries, Bar Associations, Ludhiana, Khanna, Payal, Samrala and Jagraon.
8. DSA of this court.

For information and necessary action.


District and Sessions Judge,
Ludhiana.